NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI, K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/19/2016

NAME OF THE PETITIONER(S)

: Shanmugavelayudham & 14 others

NAME OF THE RESPONDENT(S)

: Sivakumar Spinning Mills Pvt Ltd & 7

others

UNDER SECTION

: 397/398, 402 & 111

S.No. Name (in Capital) Represented by Signature

MIDWADERATAN

for wire. Arm anthropo

S. KALIMUTHU

RI to R7 Balance the

ORDER

Shri N R R Arun Natarajan, counsel for petitioners present. Shri Kalimuthu, counsel for R1 to R7 in the CA33/2017 present. Counsel for applicant is directed to cause private notice against R8 in the CA. Meanwhile R1 to R7 is directed to file his objections and serve copy of the same to the other side. The matter is posted for final arguments. Put up on 13.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)